

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.2217#
ANSWERED ON 06.08.2026

TOURISM INFRASTRUCTURE PROJECTS

2217# SHRI ADITYA PRASAD:
DR. SANDEEP KUMAR PATHAK:
SMT. MAYA NAROLIYA:
SHRI BRIJ LAL:
SMT. SEEMA DWIVEDI:
SHRI SADANAND MHALU SHET TANAVADE:
SHRI RAJESH PARMANAND SHUKLA:

Will the Minister of **TOURISM** be pleased to state:

- (a) the Key Performance Indicators (KPIs) being used to evaluate the success of completed sustainable tourism infrastructure projects;
- (b) the mechanisms that exists to involve indigenous and local community leaders in the initial planning stages of destination development;
- (c) whether Government has established any institutional mechanism to periodically assess the economic impact, number of tourists and employment generation resulting from developed destinations; and
- (d) the details of implementation of these evaluation mechanisms and sustainable tourism infrastructure initiatives in Jharkhand?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Development and promotion of tourism is primarily done by the concerned State Government (SG)/UT Administration (UTA). However, Ministry of Tourism under its various schemes such as Swadesh Darshan (SD), Swadesh Darshan 2.0 (SD2.0), Challenge Based Destination Development (CBDD) – an initiative under Swadesh Darshan and Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) etc. provides financial assistance for development of tourism infrastructure and experiences in the country, to the SGs/UTAs, on receipt of the project proposals from them, in synergy with the scheme guidelines, Government directions, availability of funds, inter-se priority etc.

Government of India under its ‘Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to Global Scale’ has also sanctioned multiple projects in 2024-25 with the primary objective to comprehensively develop iconic tourist centres in the country, branding and marketing them at global scale.

Further, the projects sanctioned under the above schemes are regularly monitored at various levels. The Guidelines for Swadesh Darshan 2.0, includes National Institutional Framework comprising of Central Sanctioning and Monitoring Committee (CSMC), Mission Directorate (MD) etc., State Institutional

Framework and Destination Management Committees are to be set up by the State Governments/UTAs. The Ministry has also developed a Program Management Information System (PMIS) for monitoring of its destination development related schemes as a unified digital platform to facilitate seamless information, communication, sharing and reporting system in respect of the projects undertaken as part of its various schemes. Ministry of Tourism and SGs/UTAs including project implementing agencies are integral part of this system.

Moreover, the Ministry of Tourism mandates the project proposals submitted under Swadesh Darshan 2.0 scheme to include current and project tourist footfall in the destination, direct and indirect employment to be generated at the project site and potential revenue sources from the project to meet operation and maintenance costs of the projects upon completion.

Details of projects sanctioned under the SD, CBDD, SASCI and PRASHAD schemes in the State of Jharkhand is annexed.

ANNEXURE

STATEMENT IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO.2217# ANSWERED ON 06.08.2026 REGARDING TOURISM INFRASTRUCTURE PROJECTS RAISED BY SHRI ADITYA PRASAD, DR. SANDEEP KUMAR PATHAK, SMT. MAYA NAROLIYA, SHRI BRIJ LAL, SMT. SEEMA DWIVEDI, SHRI SADANAND MHALU SHET TANAVADE, SHRI RAJESH PARMANAND SHUKLA

(i) Details of Projects sanctioned under Swadesh Darshan Scheme in Jharkhand:

S. No.	Year of Sanction	Name of the Project/Experience	Sanctioned Cost (in ₹ Crore)
1.	2018-19	Development of Eco Tourism circuit: Dalma-Betla National park-Mirchaiya- Netarhat	30.44

(ii) Details of Projects sanctioned under Challenge Based Destination Development Scheme in Jharkhand:

S. No.	Category	Year of Sanction	Name of the Project/Experience	Sanctioned Cost (in ₹ Crore)
1.	Spiritual Tourism	2024-2025	Tourism Infrastructure Development at Ramrekha Dham	18.87

(iii) Details of Projects sanctioned under Special Assistance to States for Capital Investment Scheme in Jharkhand:

S. No.	Year of Sanction	Name of the Project/Experience	Sanctioned Cost (in ₹ Crore)
1.	2024-25	Eco-Tourism Development of Tilaiyya in Koderma	34.87

(iv) Details of Projects sanctioned under Pilgrimage Rejuvenation and Spiritual, Augmentation Drive Scheme in Jharkhand:

S. No.	Year of Sanction	Name of the Project/Experience	Sanctioned Cost (in ₹ Crore)
1.	2018-19	Development of Baba Baidyanath Dham, Deoghar	36.79
